

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 262 OF 2016 IN  
DFR NO. 1090 OF 2016**

**Dated: 25<sup>th</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Ambuja Cement Ltd. .... Appellant(s)**  
**Versus**  
**Himachal Pradesh State Electricity Regulatory Board & Anr. .... Respondent(s)**  
Counsel for the Appellant (s) : Mr. Piyush Johsi

**ORDER**

**IA NO. 262 OF 2016**  
***(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 02.06.2016. Dasti, in addition, is permitted.

List the matter on **02.06.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**